

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1398 of 2019

IN THE MATTER OF:

Ambika Prasad Sharma

....Appellant

Vs.

Horizon Buildcon Pvt. Ltd. & Anr.

....Respondents

Present:

**For Appellant: Mr. Vikrant Singh and Mr. Mangesh Krishna,
Advocates**

**For Respondents: Mr. Kanishk Khetan, Advocate for R-1.
Ms. Mrinali Prasad, Advocate for R-2.**

ORDER

28.01.2020: Pleadings are complete. The appeal is admitted for hearing.

Process the appeal for final hearing and post it on **14th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn